

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-04-2024 AT 10:30 AM**

CP (IB) No. 257/7/HDB/2023

AND

IA (IBC) 724/2024 in CP (IB) No. 257/7/HDB/2023

u/s. 7 of IBC, 2016

IN THE MATTER OF:

Canara Banks

...Financial Creditor

AND

M/s. GJS Infratech Private Limited

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA(IBC) 724/2024

Mr DSRK Sai Babu, IRP present through Video Conference.

This is an application to take on record the Constitution of COC. Perused the record. Report taken on record. Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)